GOVERNMENT OF INDIA MINISTRY OFENVIRONMENT AND FORESTS

RAJYA SABHA

QUESTION NO21.12.2009

ANSWERED ON

ENVIRONMENTAL CLEARANCE TO HYDRO POWER PROJECTS.

3441 Shri D. Raja

Will the Minister of COALCOALENVIRONMENT AND FORESTS be pleased to state :-

(a)whether it is a fact that environmental clearance has been sought for building about 168 large hydro power projects in the geologically and ecologically fragile, seismically active and culturally-sensitive Brahmaputra river basin; and

(b)if so, the details of these projects and the decision of his Ministry on giving clearance to these projects?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS

(SHRI JAIRAM RAMESH)

(a)&(b)Under the provisions of Environmental Impact Assessment Notification, 2006, Ministry of Environment and Forests has received two hydroelectric projects for environmental clearance which are located in Brahmaputra Basin for environmental clearance. These are Demwe Lower Hydroelectric project (1750 MW) in Lohit District, Arunachal Pradesh and Gongri Hydroelectric project (90 MW) in West Kameng District, Arunachal Pradesh. Both the projects have been considered by the Expert Appraisal Committee at its meeting held on 16.12.2009 and recommended for environmental clearance.